

EMPLOYEES DEPOSIT-LINKED INSURANCE SCHEME, 1976

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EMPLOYEES DEPOSIT-LINKED INSURANCE SCHEME, 1976

In exercise of the powers conferred by section 6C of the Employees 'Provident Funds and Miscellaneous Provisions Act, 1952 (19 of 1952), the Central Government hereby makes the following Scheme, namely :-

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7. Contribution. :-

8. Mode of payment of contribution. :-

8A. Recovery of damages for default In payment of any contribution. :-

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- 11. Inspection of records and registers by the Commissioner or Inspector. :-**
- 12. Supply of forms to employers. :-**
- 13. Administration Account. :-**
- 14. Deposit-linked Insurance Fund Account. :-**
- 15. Investment of moneys belonging to the Insurance fund :-**
- 16. Interest. :-**
- 17. Disposal of the Insurance Fund. :-**
- 18. Expenses of Administration. :-**
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- 24. Assurance amount - How to be paid. :-**
- 25. Registers, Records, etc. :-**
- 26. Annual report on the working of this Scheme. :-**
- 27. Power to issue directions :-**
- 28. Special provisions relating to coal mines in respect of which applications are received for exemption from the provisions of this Scheme. :-**
- 29. Punishment for failure to submit returns, etc. :-**

SCHEDULE 1

1

Sundry Creditors: 1. Excess credit in A/c No. 21 2. Excess credit in A/c No. 25 3. Excess credit in R.B.I. A/c 4. Excess credit in A/c No. 22 5. Excess credit in A/c No. 24 \Balance as on 31st March :
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SCHEDULE 2

2

Investment in securities: Balance as per last balance-sheet Less: Securities redeemed during the year Balance as on 31st March :

SCHEDULE 3

3

Amount deposited in Public A/c Balance as per last balance-sheet 1.
Deposits made during the year 2. Government share of contribution for 3.
Government share arrears up to 4. Interest on balance in Public Account
Balance as on 31st March :

SCHEDULE 4

4

Amount Invested Balance as per last balance-sheet Add: Amount deposited during the year Less: Amount redeemed during the year Balance as on 31st March :

SCHEDULE 5

5

Amount due from EPF Adm. A/c. (a) \Transaction in A/c. No. 24 \Balance as per last balance-sheet \Add: \During the year \Less : \Amount received back \Balance as on 31st March : (b) \Transaction in regard to Account No. 22 \Amount transferred to EPF Account No. 2 \Balance as on 31st March : (a)-(b)

SCHEDULE 6

6

Cash Book Balance: 1. Account No. 21 2. Account No. 25 3. Account No. 22 4. Account No. 24 Balance as on 31st March:

SCHEDULE 7

7

Remittance in Transit: 1. From A/c Nos. 21 to 25 2. From RBI A/c to A/c No. 25 3. From A/c Nos. 22 to 24 Balance as on 31st March :

SCHEDULE 8

8

Sundry Debits: 1. Account No. 21 2. Account No. 25 3. Account No. 22 4. Account No. 24 Balance as on 31st March :